

(b) The details and conditions are as follows :

Mass Scale Suspension of Employees of Punjab Roadways

1. The aggregate amount of all sub-loans made by IDBI to any single borrower shall not exceed US \$ 30 million equivalent.
2. While IDBI is to pay interest at $\frac{1}{4}\%$ over the cost of qualified borrowing of the World Bank payable half-yearly, the proceeds will be on-lent by IDBI with interest @ 2% over the cost of qualified borrowing of the World Bank, where the sub-borrowers bear the exchange risks or ERAS rates where the exchange risks are charged to the Exchange Risk Administration Fund.
3. The loan carries a commitment charge of $\frac{1}{4}\%$ p.a. on the undrawn amount of principal from time-to-time, Correspondingly, the sub-borrowers of IDBI pay a commitment charge of 1% p.a. to IDBI.
4. The loan is guaranteed by the Government of India.
5. The loan is repayable by IDBI to the World Bank in 20 years while the sub-borrowers will repay in 15 years to IDBI.

(c) The projects shall be connected with the establishment, expansion and/or balancing, modernisation and replacement proposals of electronics units and related areas including computer software development, systems integration, know-how, consultancy and precision engineering services.

2469. **SHRI VISHWANATH SHASTRI** : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government are aware of the mass scale suspension of employees in some depots of the Punjab Roadways;

(b) if so, the number of employees suspended during the last one year, depot-wise;

(c) the reasons for such large scale suspension; and

(d) the action the Government propose to take to enquire into the whole matter and punish the guilty officers?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) Government are aware that during the period July, 1990 to June, 1991 a total of 1093 employees in the depots of Punjab Roadways were placed under suspension. The depot-wise details are enclosed as stateme t.

(c) and (d) A significant proportion of the employees suspended are conductors/drivers who have been detected indulging in cases of fraud and other irregularities. Disciplinary action is initiated against the employees who are detected committing various cases of fraud and other irregularities.

Statement

Sl. No.	Name of Depot	7/90	8/90	9/90	10/90	11/90	12/90	1/91	2/91	3/91	4/91	5/91	6/91	Total	
1	Chandigarh	6	14	11	6	4	5	7	6	6	6	5	1	10	81
2	Roper	1	5	..	1	10	2	6	6	4	35
3	Ludhiana	9	15	7	16	10	3	8	2	7	5	9	9	7	98
4	Moga	3	4	..	6	3	2	7	7	6	4	5	14	61	
5	Jagraon	..	3	1	1	2	3	..	2	..	2	2	..	16	
6	Nangal	9	6	4	4	11	3	7	7	5	2	2	12	4	74
7	Jalandhar-I	7	3	3	5	4	3	4	6	3	5	4	47
8	Jalandhar-II	3	6	1	2	3	5	..	3	..	5	5	3	3	34
9	Nawanshehar	5	..	4	1	2	3	4	4	..	4	..	13	8	44
10	Batala	4	5	..	2	2	..	7	3	6	11	2	42
11	Fathankot	8	3	4	1	1	1	2	1	3	2	4	4	3	33
12	Hoohiarpur	4	1	1	3	3	5	4	4	3	4	4	5	2	39
13	Amritsar-I	12	5	3	20	7	9	7	11	6	7	7	11	10	108
14	Amritsar-II	8	6	6	2	5	7	3	5	8	4	4	7	7	68
15	Taran Taran	3	8	1	3	4	3	..	1	1	1	6	5	6	41
16	Patti	3	8	..	2	4	1	1	3	1	1	1	6	7	37
17	Ferozpur	10	9	3	4	5	8	12	25	19	7	20	20	20	142
18	Muktar	4	3	8	1	3	12	9	8	9	10	12	14	14	93
	TOTAL	99	99	57	84	73	74	92	96	87	75	132	125	1093	